



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 69/2024**

Vishal Shantaram Darwatkar

... Appellant

v/s.

Union of India & Ors.

... Respondents

REPLY AFFIDAVIT BY RESPONDENT NO. 3, SEIAA

I, Dattatray Suryakant Bhalerao, working as Scientist-I & Deputy Secretary, Environment and Climate Change Department, Government of Maharashtra do hereby state on solemn affirmation as under –



I am well conversant with the facts of the present case and I am competent to swear this Affidavit based upon the records available with this office.

1. It is submitted that at the very outset this respondent denies each averment made in the present application which is contrary to and inconsistent with the averments made and facts states in the present reply. It is submitted that nothing stated in the application may deemed to have been admitted by this respondent unless and until the same has been admitted by the respondent.
2. The present case alleges that the respondent No.10 – M/s Paramount Properties having their project named as Paramount Garden and Paramount Eros, has raised construction of residential building on Survey No.19/1 to 19/4A/2, 19/4B/2, 20/4/1, 20/4/2, 20/5B and 20/5C, situated at Katraj-Kondhwa road, village Katraj, Taluka Haveli, District Pune, without obtaining prior Environmental Clearance (EC), Consent to Establish (CTE) and Consent to Operate (CTO) and despite the fact that total built-up area (TBUA) exceeded 20,000 sq.mtrs.
3. As per the records available with this office, no application for prior environmental clearance has been submitted by the PP and



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no Environmental Clearance has been issued by SEIAA to the project.

4. This respondent craves leave to file any additional reply as and when required. In light of the above submissions, it is respectfully prayed that Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.

Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

Mumbai

Date 11/12/2024

Dattatray Suryakant Bhalerao
Scientist-I & Deputy Secretary,
Environment & CC Department,
Government of Maharashtra



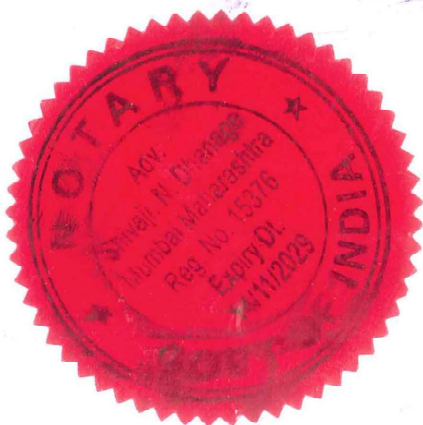


VERIFICATION

I, Dattatray Suryakant Bhalerao, Scientist-I & Deputy Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address at room no. 217, 2nd floor, Mantralaya, Mumbai – 400 032 do hereby verify and declare that the statements made in the aforesaid paras are true and correct to the best of my knowledge and information and I believe the same to be true and that no material is has been concealed therefrom.

Solemnly affirmed on this 11th day of December, 2024 at Mumbai.

Dattatray Suryakant Bhalerao
Scientist-I & Deputy Secretary,
Environment & CC Department,
Government of Maharashtra



BEFORE ME

Adv. S. N. Dhanage
Notary Govt. of India
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NOTED & REGISTERED
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Date.....

11 DEC 2024